

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No.: 45/Confdl./HCS/

Dated.: 27/09/2019

In view of Notification No. 58/Home/2019 dated 17.07.2019 issued by the Home Department, Government of Sikkim and in partial modification of Notification No. 38/Confdl./HCS dated 27.10.2018 issued by the High Court of Sikkim, it is hereby notified for general information of all concerned that the High Court of Sikkim is pleased to declare 5th October, 2019 as a holiday for the Subordinate Courts of Sikkim as a mark of respect to the memory of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. 4 (17)Confdl./HCS/ 8782-847

Dated.: 27-9-19

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001.
3. The Registrar General, High Court of
4. The President, Bar Association of India, New Delhi – 110 001.
5. The Additional Chief Secretary-cum-Principal Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer-cum-Law, Legal, Legislative & Parliamentary Affairs Department, Government of Sikkim, Gangtok.
17. The District & Sessions Judge (Spl.Div-I) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim & District & Sessions Judge (Spl.Div.-II) I/C at Gangtok.
21. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
22. The Chief Judicial Magistrate-cum-Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum-Civil Judge (North) I/C at Mangan.
23. The Officer on Special Duty, High Court of Sikkim, Gangtok.

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28-09-19

24. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
25. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim.
26. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
27. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
28. The Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division West Sikkim and Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim.
29. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division I/C, North Sikkim and stationed at Gangtok.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (West) at Gyalshing.
32. The District Magistrate (North) at Mangan.
33. The District Magistrate (South) at Namchi.
34. The President, Bar Association of Sikkim, Gangtok.
35. The President, Namchi Bar Association, South Sikkim.
36. The Additional Secretary, Home Department for publication the same in the Government Gazette.
37. All the Section In-charge, High Court of Sikkim, Gangtok.
38. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
39. Notice Board
40. Guard file and
41. File.


27.9.23

**PS TO HON'BLE THE CHIEF JUSTICE
&
REGISTRAR (I/C)**